

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

12

IA(IBC)(LIQ.)/63(MB)2024  
in C.P. (IB)/153(MB)2022

CORAM:

SHRI. SANJIV DUTT  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.07.2024**

NAME OF THE PARTIES: Maruti Strips And Ferro Alloys Private Limited  
Vs  
Yatin Steels India Private Limited

SECTION: 9, 33 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

**ORDER**

1. None present.
2. List this matter for hearing on **20.08.2024**.

Sd/-  
SANJIV DUTT  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)